

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 435/2001
IN
OA 2000/1999

29

New Delhi, this the 31st day of October, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

Shri Rajbeer Singh
S/o Shri Roop Chand
R/o Vill. & P.O. Bhikampur
Distt. Ghaziabad (UP)

(By Advocate Shri R.K.Shukla)

...Applicant

V E R S U S

1. Dr. E.A.S.Sharma
Secretary
Dept. of Economic Affairs
Ministry of Finance, North Block
New Delhi.

2. Shri P.K.Das
General Manager
India Government Mint
D-2, Sector-1
NOIDA (UP).

(By Advocate Shri R.P.Agarwal) ... Respondents

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Heard both the learned counsel for the parties.

2. Learned counsel for the respondents submits that they have fully complied with the Tribunal's order dated 15-2-2001 in OA 2000/99. This fact is not disputed by the learned counsel for the petitioner.

3. Noting the above submissions, CP 435/2001 is disposed of. Notices to the alleged contemnors are discharged. File be consigned to the Record Room.

(Govindan S.Tampi)
Member (A)

/vikas/

Lakshmi
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)